

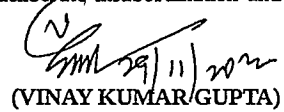
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect:-

S.N.	Name of the Officials	From	To
1	Sh. Kapil Nagar EC- 11780831	JJA in Copying Agency, RADC, New Delhi.	Asstt. Ahlmad/JJA in the Court of Sh. Joginder Prakash Nahar, POLC, RADC, New Delhi
2	Mr. Kashif Ahmed Alvi EC- 51036056	Asstt. Ahlmad/JJA in the court of Sh. Naresh Kumar Laka, Spl. Judge (PC Act) CBI, RADC	JJA in Copying Agency, RADC, New Delhi.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(VINAY KUMAR/GUPTA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi


Dated, Delhi the 29/11/22.

At 01:30 P.M.
11967-11986-D

No.: _____ /F.7/P&T/Admn/RADC/2022

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. II, Central District, Tis Hazari Courts, Delhi.
4. The Reader/Branch Incharge to the concerned Court/Branch.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi.
10. The Dealing Official T&P-II, Personal File/ACR/Leave/Website Committee, THC, Delhi.



Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

